

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 124 of 2016
in
APPEAL NO. 96 OF 2015

Dated: 01st March, 2016

In the matter of:-

Kerala State Electricity Board Ltd.

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **17.03.2016.**

COURT MASTER